

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: ANDHRA PRADESH JUDICIAL ACADEMY, SECUNDERABAD –
TRAINING PROGRAMMES - Nomination of all Prl. District and Sessions Judges, Addl. District Judges and Addl. District Judges working in Fast Track Courts working in the State of Telangana except officers working on Other Duty to participate in the workshop on "**CARA Guidelines**" on **4th June, 2016** in the 6th floor of Administrative Block in the premises of High Court of Judicature at Hyderabad – **ORDERS – ISSUED.**

REF: Letter ROC.No.354/2016/APJA-Sec'bad, dated 17.05.2016 from the Director, Andhra Pradesh Judicial Academy, Secunderabad.


ORDER ROC.NO.3424/2016-B.SPL., DATED:27.05.2016

The High Court is pleased to pass the following Orders:-

All the officers in the cadre of District and Sessions Judges except officer working on Other Duty, in the State of Telangana are hereby nominated to participate in the workshop on "**CARA Guidelines**" on **4th June, 2016** in the 6th floor of Administrative Block in the premises of High Court of Judicature at Hyderabad.

The Unit Heads working in the State of Telangana are hereby directed to hand over the charge of their post either to the Chairman, Permanent Lok Adalaths or who ever may be available in the Unit in the cadre of District and Sessions Judge and other officers may relieve themselves to participate in the above said programme at Hyderabad.

The officers who are participating in the above said training programme may report at 6th floor of Administrative Block in the premises of High Court on 4th June, 2016 at 9:00 A.M. for registration.


REGISTRAR (JUDICIAL)
I/C. REGISTRAR (VIGILANCE)

To

1. The officers.
 2. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
 3. The Central Project Coordinator, High Court of Judicature at Hyderabad
(with a request to direct the concerned to upload the proceedings in the High Court's website).
 4. The Chief Judge, City Civil Court, Hyderabad.
 5. The Chief Judge, City Small Causes Court, Hyderabad.
 6. The Metropolitan Sessions Judge, Hyderabad.
 - 7. THE PRL. DISTRICT AND SESSIONS JUDGES:**
Adilabad, Karimnagar, Khammam, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nizamabad, Rangareddy District and Warangal.
 8. The Pay and Accounts Officer, Hyderabad.
 - 9. THE DISTRICT TREASURY OFFICERS:**
Adilabad, Karimnagar, Khammam, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nizamabad, Rangareddy District and Warangal.
 - 10. THE SECTION OFFICERS:** Special Officers Section, Vigilance Cell, E.Section, Work Review Cell, O.P. Cell, D.Budget, B-Section and Computer Section, High Court of Judicature at Hyderabad.
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